

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 249 of 2013

Dated : 29th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. British Super Alloys Pvt. Ltd. ... Appellant(s)
Versus

Gujarat Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. K.T. Dave
Mr. Amit Dave

ORDER

Admit. Issue notice to the Respondents returnable on 29.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **29.11.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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